

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**NEW DELHI**

Dated : 24.09.2025

**Sub. Revised Judges Roster for 25.09.2025 & 26.09.2025.**

**Court-II on 25.09.2025 & 26.09.2025.**

| <b>Court No.</b>                       | <b>Day(s) &amp; Time</b>   | <b>Bench</b>  | <b>Assignment</b>  |
|--|--|---|--|
| <b>Court-II</b><br>[Electricity Bench] | <b>25.09.2025</b><br><b>Thursday</b><br><br>10.30 AM to 01.15 PM                         | Hon'ble Ms. Seema Gupta<br><b>Technical Member (Electricity)</b><br><br><b>AND</b><br><br>Hon'ble Mr. Virender Bhat<br><b>Judicial Member</b>         | All matters ( <b>admission/IAs and part heard matters of this Bench</b> ) in connection with the Electricity Act and the Energy Conservation Act                                 |
| <b>Court-II</b><br>[Electricity Bench] | <b>25.09.2025</b><br><b>Thursday</b><br><br>2.15 PM to 5.00 PM                           | Hon'ble Mr. Virender Bhat<br><b>Judicial Member</b><br><br><b>AND</b><br><br>Hon'ble Mr. Ajay Talegaonkar<br><b>Technical Member (Electricity)</b>    | All matters ( <b>Hearing of appeals from the List of Finals &amp; List of Short Matters of Court-II</b> ) in connection with the Electricity Act and the Energy Conservation Act |
| <b>Court-II</b><br>[P&NG Bench]        | <b>26.09.2025</b><br><b>Friday</b><br><br>10.30 AM to 01.15 PM<br><br>2.15 PM to 5.00 PM | Hon'ble Mr. Virender Bhat<br><b>Judicial Member</b><br><br><b>AND</b><br><br>Hon'ble Mr. Bhupinder Singh Bhalla<br><b>Technical Member (P&amp;NG)</b> | All matters in connection with the <b>Petroleum and Natural Gas Regulatory Board Act, 2006</b> assigned to <b>Court-II</b>   |

This issues with the approval of the competent authority.

Sd/-  
**(Registrar)**

**Copy to:**

PPS to Hon'ble Chairperson

PPS/PS to all Hon'ble Technical Members

PA to Ld. Registrar

PS to Dy. Registrar (NS)

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Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

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